

13

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/51/2016
NAME OF THE PETITIONER(S) : B. Parthasarathy
NAME OF THE RESPONDENT(S) : Talent Capital India Private Ltd and 3 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

(1) Dr. P. Sai Vihari
Sandeep
Cibivishnu

Counsel for
R2
Petitioner

Dr. P. Sai Vihari

2.) V. N. AMUDHAN.

Counsel for Respondent 4

ORDER

Shri T V P Sai Vihari, counsel for petitioner present. Counsel for R2 & R3 called absent. Counsel for petitioner stated that counsel for R2 & R3 informed him that he is engaged in Hon'ble High Court and he could not attend the Tribunal today. Counsel for petitioner stated that the matter is likely be settled between the parties and sought time to report the outcome of the same. Time extended at request. Put up on **28.02.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)